

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2019
TO BE ANSWERED ON 20.12.2023**

Targets fixed for WDC-PMKSY

2019. Shri Mukul Balkrishna Wasnik:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that Government has decided to develop 4.95 million hectares of rainfed and degraded lands under WDC-PMKSY 2.0 by the year 2025-26; and
- (b) if so, the details of amount spent achievement made under this scheme so far, year-wise and district-wise; and
- (c) the details of the steps being taken/planned to achieve targets fixed for WDC-PMKSY2.0 within the target year of 2025-26?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): Yes,

New generation of watershed scheme i.e. Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana 2.0 (WDC-PMKSY 2.0) for the development of 4.95 million hectare of rainfed/ degraded areas has been approved by the Government on 15.12.2021 with an outlay of Rs.8134.00 crore (Central Share) for a period of 2021-22 to 2025-26.

Under WDC-PMKSY 2.0, total 1149 watershed projects covering an area of 50.55 lakh ha at a total project cost of Rs.12388.58 crore (Central share of Rs.8073.85 crore) have been sanctioned in the country and as on 13.12.2023, an amount of Rs.2912.93 crore Central share of fund has been released to States/UTs

Year-wise details of Central share funds released and physical achievement made under WDC-PMKSY 2.0 is given at **Annexure I and II**. *Inter se* distribution of funds (Central share plus State share) amongst the Districts/ projects in a particular State is undertaken at the State level by the respective States/UTs.

To achieve the targets, Department of Land Resources is regularly reviewing the progress of implementation of the scheme with the States /UTs. D.O. letters to Chief Secretaries / Secretaries of States are issued from time to time. Regional Review Meetings, Video Conferences and Field visits to States by Senior Officers of Department are undertaken on regular basis. Besides these, to review the implementation of WDC-PMKSY 2.0, Department had organized a National Level meeting of State / UT Governments under the chairmanship of Secretary, DoLR on 10.6.2022 to review the implementation of programme and a National Watershed Conference on 14th July, 2022 at Vigyan Bhawan, New Delhi. Regional Review Meetings to review the implementation of scheme in States under the Chairmanship of Secretary/Additional Secretary/Joint Secretary, DoLR have also been organized.

Further, in order to have a comprehensive concurrent monitoring of the programme / schemes implemented by the Department, Zonal Monitoring Committees have been constituted headed by Additional Secretary / Joint Secretary level officer, in the Department for undertaking field visits to cover all States and UTs.

Annexure-I

Annexure referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2019 for-
answer on 20.12.2023

State-wise details of number of projects sanctioned, area covered, total project cost and
Central share funds released under WDC-PMKSY 2.0 as on 13.12.2023

(Area in lakh ha and Rs. in crore)

Sl. No.	States / UTs	No. of projects sanctioned	Area of projects	Project cost	Central share in total project cost	Central share funds released			
						2021-22	2022-23	2023-24	Total
1	Andhra Pradesh	59	2.44405	555.31	333.19	45.74	42.11	23.12	110.97
2	Arunachal Pradesh	68	1.50915	422.56	380.31	22.98	70.08	50.69	143.75
3	Assam	31	1.36574	310.60	279.54	16.48	54.02	67.80	138.30
4	Bihar	35	1.71608	440.97	264.58	112.94	0.00	0.52	113.47
5	Chhattisgarh	45	2.50496	613.66	368.20	23.01	40.29	89.25	152.55
6	Goa	5	0.19985	55.96	33.57	2.10	0.00	4.48	6.57
7	Gujarat	51	2.92367	687.81	412.68	25.79	51.32	55.01	132.12
8	Haryana	9	0.31221	80.59	48.36	3.02	3.02	6.18	12.22
9	Himachal Pradesh	26	0.54	151.20	136.08	8.51	12.86	13.06	34.43
10	Jharkhand	30	1.48	393.53	236.12	27.28	23.18	31.47	81.93
11	Karnataka	62	2.90006	680.39	408.23	119.83	96.96	66.00	282.79
12	Kerala	6	0.26163	73.26	43.95	13.25	0.00	2.93	16.18
13	Madhya Pradesh	85	5.0967	1121.27	672.76	75.03	257.62	35.00	367.65
14	Maharashtra	144	5.65186	1335.57	801.34	50.08	108.55	53.40	212.03
15	Manipur	13	0.5869	164.33	147.90	9.24	0.00	9.47	18.71
16	Meghalaya	32	0.6273	175.64	158.08	60.80	0.00	21.07	81.87
17	Mizoram	20	0.496	138.88	124.99	7.02	21.42	15.90	44.34
18	Nagaland	9	0.32	89.60	80.64	13.63	12.88	12.65	39.16
19	Odisha	53	2.93507	759.96	455.98	123.18	45.39	60.77	229.34
20	Punjab	7	0.28867	80.83	48.50	3.03	5.30	3.23	11.56
21	Rajasthan	149	7.507	1858.85	1115.31	282.56	0.00	0.00	282.56
22	Sikkim	6	0.2	56.00	50.40	3.15	5.51	6.72	15.38
23	Tamil Nadu	28	1.3533	300.73	180.44	10.75	42.84	42.96	96.55
24	Telangana	35	1.46686	368.07	220.84	27.60	38.36	0.00	65.96
25	Tripura	19	0.32	89.60	80.64	20.30	0.00	12.40	32.70
26	Uttar Pradesh	53	2.63961	580.71	348.43	21.78	0.00	23.22	45.00
27	Uttarakhand	12	0.70231	196.65	176.98	11.06	19.50	23.90	54.46
28	West Bengal	27	1.292	350.60	210.36	13.15	22.74	13.41	49.30
29	UT of J&K	19	0.69493	194.58	194.58	11.87	9.53	12.16	33.56
30	UT of Ladakh	11	0.21738	60.86	60.87	0.00	3.80	3.72	7.52
	Total	1149	50.55329	12388.58	8073.85	1165.17	987.27	760.49	2912.93

Annexure referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2019 for answer on 20.12.2023
State-wise details of physical achievements under WDC-PMKSY2.0 during FY 2022-23 & FY 2023-24 (upto 2nd Qtr.)

Sr. No.	States / UTs	Development of degraded /rainfed area(ha)	Area covered with soil and moisture conservation activities(ha)	Area brought under plantation [Afforestation / Horticulture etc.](ha)	No. of WHS created/ Rejuvenated	Area covered under diversified crops / change in cropping systems (ha)	Area brought from nil /single crop to double or more crop (ha)	Increase in cropped area (ha)	No. of Farmers benefited	Area brought under protective irrigation (ha)	No. of Man-days generated
1	Andhra Pradesh	46687	637.41	0	1993	0	0	0	3337	2551	0
2	Arunachal Pradesh	2484	12151.5	7553.6	181	344	337	1270	1148	798	4140
3	Assam	8973.29	7643.2	336.67	495	558.05	2469.48	2790.98	27831	4383.93	1032503
4	Bihar	1588.82	3551.36	456.41	701	1498.82	746.2	317	26057	1222.37	73270
5	Chhattisgarh	5663.71	884.66	123.01	1335	504.75	780.56	527.64	8042	2488.86	1130598
6	Goa	13665	5821	90	2926	524	815	2463	18352	2665	151050
7	Gujarat	0	0	125	0	0	0	0	196	0	940
8	Haryana	341.5	39	4.82	220	3	17	26.5	994	73	7041
9	Himachal Pradesh	150.78	1079.87	184.22	447	18	16	36	8049	1638.94	65792
10	Jharkhand	1236	3197.32	445.98	668	591.78	587	562.5	16715	944.7	120907
11	Karnataka	15257.29	81082.79	26209.98	2617	941.26	814.84	1803.8	157438	8495	1259510
12	Kerala	360.61	0	238.69	445	25.45	43.21	93.84	14041	718.06	28843
13	Madhya Pradesh	153142.32	8256.62	2983.18	5765	1892.23	10061.61	9659.14	24397	35506.58	1531395
14	Maharashtra	0	6144.77	281.3	832	0	0	0	1308	465.31	34585
15	Manipur	44	14	44	105	47	56	49	823	9.35	85385
16	Meghalaya	2995.63	2426.14	1300.55	1569	36.28	20.3	115.6	12403	1833.01	788449
17	Mizoram	607.097	1701.33	3690.42	1660	876.4	276.56	690.51	15288	493.62	506961
18	Nagaland	1945.56	680.13	1723.98	191	249.71	0	1914.15	3644	62	183405
19	Odisha	20451.98	9508.46	1827.93	4131	3306.32	2286.05	4754.48	45609	9066.68	1497443
20	Punjab	106	10	231	13	98	2	2	5680	7	7470
21	Rajasthan	5125	1317	3568	861	34	10	21	7834	31	314283
22	Sikkim	0	3553	0	1500	2804	0	2804	1895	0	28050
23	Tamil Nadu	2033.5	0	1861	2044	94	119	456.97	14146	4897	84454
24	Telangana	450	0	0	669	0	0	0	4864	3221	0
25	Tripura	127.14	7.27	480.51	536	0	56	67	3643	787.64	139161
26	Uttar Pradesh	2630	2429.39	22.73	305	17.48	1160	0	843	144.44	60844
27	Uttarakhand	3825.23	1795.01	0	46101	1047.92	0	0	4613	18.58	340503
28	West Bengal	133	157	62.15	381	476.83	245.22	270	7648	394.36	63224
29	UT of J&K	260.69	511.98	1012.97	60	13.6	20.5	55.08	25907	238.88	34013
30	UT of Ladakh	189.5	190.85	18	5	2	0	51.78	8537	186.85	5600
	Total	290474.65	154791	54876.1	78756	16004.88	20939.53	30801.97	471282	83342.16	9579819

Note: Provisional and subject to change